

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.832/2017 in O.A. No.421/2017

Thursday, this the 31st day of May 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Kiran Bala
Aged 40 years
w/o Sh. Virender Saini
r/o H.No.80, Saini Street
Rampura, Delhi – 35
Roll No.68006855

(Mr. Ranjit Sharma, Advocate)

..Applicant

Versus

1. V K Singh, Chairman
Delhi Subordinate Service Selection
Board (DSSSB) through the Secretary
At FC-18, Industrial Area, Karkardooma, Delhi
2. Puneet Goel, Commissioner
South Delhi Municipal Corporation
At S P Mukherjee Civic Centre
J L N Marg, New Delhi – 2

..Respondents

(Mr. Anuj Kumar Sharma, Advocate No.1 &
Mr. R K Jain, Advocate for respondent No.2)

O R D E R (ORAL)

Mr. K. N. Shrivastava:

The main direction in order dated 18.09.2017 in O.A. No.421/2017 was to declare the result of the petitioner. It is stated that the result has since been declared and the petitioner is found to be successful.

2. In this view of the matter, our order stands complied with. Hence, C.P. is closed. Notices issued to the respondents are discharged. Since the

petitioner has been declared successful, it is only natural that consequential action would follow.

(K.N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

May 31, 2018
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